

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 10125/2015

RAM AWADH (DECD) THROUGH LRS & ANR

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR OF CONSOLIDATIONS & ORS
(with interim relief and office report)

Respondent(s)

Date : 20/07/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Anant A. Pavgi, Adv.
M/s Mitter & Mitter Co., Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RService of respondent No.1 is complete but none has
entered appearance.With respect to the remaining respondent Nos.2 and 3,
petitioner still to take fresh steps to effect the service.

Be taken within four weeks.

Notice thereafter be issued.

List again on 23.9.2015.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.07.24
17:32:20 IST
Reason: